

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(IB) No. 806/KB/2018
in CP(IB) No. 371/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		SBI -Vs- Orissa Manganese & Minerals Lts	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

S.K. KOPUR
 Ranva Humsikaran
 Purnank Ghosh
 Aniket Roy Chowdhury

} Applicant
 JRC
 7.09.18.

1. Sabyasochi Chowdhury Adv.
2. Rajarshi Dutta Adv.
3. Rahul Anady Adv.
4. Shristi Kapoor Adv.

} Edelweiss

Rahul Anady
 7/9/18

ORDER

Ld. Counsel for the applicant and for Edelweiss is present.

Heard both sides. Since an appeal is pending against the order of this Bench before the NCLAT, it appears to me that the hearing of CA(IB)No.806/KB/2018 can be adjourned.

The interim order of status quo shall continue.

List it for further consideration on 03/10/2018.

Sd

(Jinan K.R.)
Member (J)